

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO 1920
TO BE ANSWERED ON 07.08.2024

CASES REGISTERED UNDER THE POCSO ACT

1920. DR. M. THAMBIDURAI:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the cases registered under the Protection of Children from Sexual Offences (POCSO) Act are increasing in the country;
- (b) if so, the number of cases filed in the last three years, year-wise, State-wise;
- (c) the reasons for the increasing incidences of POCSO cases in the country; and
- (d) the measures being taken by Government to prevent crimes against children?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) to (c) As per the information received from the National Crime Records Bureau, State/UT-wise Cases Registered (CR), Cases Charge-sheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Charge-sheeted (PCS) and Persons Convicted (PCV) under the Protection of Children from Sexual Offences (POCSO) Act, 2012 during 2020-2022 is at **Annexure**.

The POCSO Act under section-19 prescribes for mandatory reporting of POCSO Cases. Further, section-21 of the POCSO Act also provides punishment for failure to report or record a case.

(d): POCSO Act, 2012 has been enacted to safeguard children from sexual abuse and sexual offences. It provides punishment as per the gravity of offence. It was amended in 2019 to introduce more stringent punishment including death penalty for committing sexual crimes on children, with a view to deter the perpetrators & prevent such crimes against children.

Government has also taken various steps from time to time, as detailed below, to create awareness of the provisions of the POCSO Act through electronic and print media, consultations, workshops and training programmes with stakeholders concerned:

1. A short Video Clip on POCSO Act was developed and disseminated on TV in English, Hindi & Regional languages in the year 2020. The video clip was also played in Cinema halls on 840 screens. Audio spot of 45 Seconds was aired on FM stations. Print Campaign was done in newspapers on Pan India basis on 08.03.2020, 15.03.2020 and 22.03.2020.

2. National Council of Educational Research and Training (NCERT) has published information on Childline (1098) – 24x7 Helpline for children and POCSO e-Box on the back side of the front cover of all the course books from class 6th to class 12th to equip the children with the information regarding possible modes of protection/ complaints.

3. Further, the Ministry has organized following zonal conferences and sensitization/dissemination workshops under Mission Vatsalya Scheme:

i. Zonal Conferences: Outreach with State Governments/UT Administrations and Stakeholders on Strategic Interventions for addressing malnutrition concerns and for the development, empowerment and protection of Women and Children including Mission Vatsalya scheme.

ii. Dissemination Workshops: National dissemination workshop was held on the Juvenile Justice (Care and Protection of Children) Act, 2015, the Protection of Children from Sexual Offences Act, 2012 and the rules there under, the Adoption Regulations, 2022 and provisions under Mission Vatsalya Scheme on 17.08.2022 and 29.08.2022 with all States/UTs, line Ministries/ Departments, representatives from Police, National Institute of Mental Health and Neuro Sciences (NIMHANS), National Commission for Protection of Child Rights (NCPCR), Child Protection functionaries including members of Child Welfare Committees(CWCs)/Juvenile Justice Boards(JJBs) and other stakeholders.

iii. Workshops: Workshops on sensitization/ training programme for Panchayati Raj Representatives (PRIs), Urban Local Bodies (ULBs) and Police on Child Rights & Protection including Mission Vatsalya Scheme at Srinagar, Jammu & Kashmir (J&K) on 16.11.2022 and 14.09.2023 and 15.09.2023 in collaboration with UT Administration. This workshop was attended by officers from Ministry, NCPCR, UT of J&K, Administrative and Police Training Institutes, District Child Protection Officers (DCPOs), CWCs, JJBs, Special Juvenile Police Units (SJPU), representative from UNICEF and other Stakeholders.

iv. Vatsal Bharat: Regional symposiums on child protection, child safety and child welfare including provisions under Mission Vatsalya Scheme were organized, starting from 02.07.2023 to 18.08.2023 at Delhi, Bhopal, Mumbai, Ranchi, Guwahati and Varanasi. In the Regional Symposiums, representatives from States/UTs including members of Child Welfare Committees (CWCs), Juvenile Justice Boards (JJBs), Members of Village Child Protection Committee (VCPC) and Anganwadi Workers participated. Total 9500 members participated.

v. A three-day consultation was organized by the Ministry from 22.03.2023 to 24.03.2023 at National Institute of Public Cooperation and Child Development (NIPCCD) to improve uses of Mission Vatsalya portal by its user/stakeholders.

vi. A virtual technical training Session on the modules of Institutional and Non-Institutional Care of Mission Vatsalya portal for North Eastern States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura) was organized by the Ministry on 15.11.2023.

vii. NIPCCD has conducted 52 training programmes during last three years financial years under Rule- 3(6) of The POCSO Rules covering 2779 participants. Participants included Principals of Kendriya Vidyalaya, Government Officers of Railways, Banks and others Public Service Undertaking (PSUs), Representatives of voluntary organizations working in the field of Women and Children, officials of Ministry of Women and Child Development, Child Development Project Officers, Supervisors, Anganwadi Workers, functionaries of Competition Commission of India, school teachers and staff, faculty of Universities, secondary and higher secondary school children, functionaries of Mission Vatsalya, Special Juvenile Police Units, law enforcement agencies like Police & Judiciary, medical professionals, members of Child Welfare Committees & Juvenile Justice Board and coordinators of Special Adoption Agencies

ANNEXURE

STATEMENT REFERRED TO IN PART (A)-(D) OF REPLY TO IN RAJYA SABHA UNSTARRED QUESTION NO. 1920 TO BE ANSWERED ON 07.08.2024 ASKED BY DR. M. THAMBIDURAI INDICATING STATE/UT-WISE CASES REGISTERED (CR), CASES CHARGESHEETED (CCS), CASES CONVICTED (CON), PERSONS ARRESTED (PAR), PERSONS CHARGESHEETED (PCS) AND PERSONS CONVICTED (PCV) UNDER PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT DURING 2020-2022

SL	State/UT	2020					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	454	521	18	536	793	19
2	Arunachal Pradesh	28	18	0	34	26	0
3	Assam	1496	1340	43	2327	1610	43
4	Bihar	1591	1350	41	1700	1533	46
5	Chhattisgarh	2049	2038	218	2459	2417	245
6	Goa	5	5	0	5	5	0
7	Gujarat	2345	2272	23	2985	2959	27
8	Haryana	1853	1506	56	1928	1900	67
9	Himachal Pradesh	5	9	0	11	14	0
10	Jharkhand	938	582	137	723	673	152
11	Karnataka	2104	2016	61	2527	2507	69
12	Kerala	2163	1522	41	2303	1720	41
13	Madhya Pradesh	5648	5558	482	6989	6964	568
14	Maharashtra	5687	5750	308	7596	6956	354
15	Manipur	75	53	1	72	55	1
16	Meghalaya	328	259	48	347	304	55
17	Mizoram	105	100	44	108	104	44
18	Nagaland #	18	15	6	23	17	6
19	Odisha	2202	2086	35	2379	2541	37
20	Punjab	720	684	51	828	829	70
21	Rajasthan	244	161	302	211	209	371
22	Sikkim	98	86	11	102	91	11
23	Tamil Nadu	3090	2472	176	3795	2840	260
24	Telangana	2074	2053	102	2789	2471	120
25	Tripura	143	143	11	181	193	11
26	Uttar Pradesh	6898	6817	1276	10248	9882	1708
27	Uttarakhand	573	616	35	675	674	39
28	West Bengal	2657	2621	29	2568	3003	30
	TOTAL STATE(S)	45591	42653	3555	56449	53290	4394
29	A&N Islands	118	124	11	116	137	11
30	Chandigarh	0	1	0	0	2	0
31	D&N Haveli and Daman & Diu	42	43	2	56	51	2
32	Delhi	1197	1667	72	1994	1927	87
33	Jammu & Kashmir	200	153	2	235	230	4
34	Ladakh	0	0	0	0	0	0
35	Lakshadweep	8	6	2	11	6	2
36	Puducherry	65	62	42	141	120	42
	TOTAL UT(S)	1630	2056	131	2553	2473	148
	TOTAL (ALL INDIA)	47221	44709	3686	59002	55763	4542

SL	State/UT	2021					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	466	535	8	716	682	8
2	Arunachal Pradesh	23	32	6	39	36	6
3	Assam	1926	1723	73	2686	2040	77
4	Bihar	1571	1564	208	1737	1767	236
5	Chhattisgarh	2332	2323	274	2783	2755	319
6	Goa	2	1	0	0	1	0
7	Gujarat	2443	2390	71	2978	2971	79
8	Haryana	2249	1683	205	2311	2192	238
9	Himachal Pradesh	13	10	2	20	18	2
10	Jharkhand	806	637	107	689	736	119
11	Karnataka	2813	2774	249	3686	3463	259
12	Kerala	2647	2752	140	3281	3065	151
13	Madhya Pradesh	6070	5848	914	7068	7441	1120
14	Maharashtra	6200	6443	527	8290	7395	598
15	Manipur	97	74	7	105	103	7
16	Meghalaya	384	366	48	422	369	48
17	Mizoram	104	97	23	99	98	26
18	Nagaland #	31	30	4	39	36	4
19	Odisha	2498	2360	56	2647	2778	57
20	Punjab	751	710	105	867	837	142
21	Rajasthan	601	397	85	526	518	117
22	Sikkim	100	102	19	111	109	19
23	Tamil Nadu	4465	3373	226	5541	4046	258
24	Telangana	2698	2468	96	3138	2842	100
25	Tripura	125	135	19	166	176	21
26	Uttar Pradesh	7129	6881	1514	10468	9882	1958
27	Uttarakhand	712	672	42	801	819	42
28	West Bengal	2607	2640	68	2778	3303	69
	TOTAL STATE(S)	51863	49020	5096	63992	60478	6080
29	A&N Islands	108	107	13	117	131	15
30	Chandigarh	1	0	2	0	0	2
31	D&N Haveli and Daman & Diu	53	50	2	61	57	2
32	Delhi	1454	1579	42	1952	1895	50
33	Jammu & Kashmir	294	251	1	343	333	1
34	Ladakh	0	0	0	0	0	0
35	Lakshadweep	14	19	0	31	21	0
36	Puducherry	87	103	0	169	111	0
	TOTAL UT(S)	2011	2109	60	2673	2548	70
	TOTAL (ALL INDIA)	53874	51129	5156	66665	63026	6150

SL	State/UT	2022					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	2136	2113	74	2872	2941	86
2	Arunachal Pradesh	47	43	0	54	49	0
3	Assam	1703	1829	240	2159	1921	249
4	Bihar	2137	1540	581	1916	1741	723
5	Chhattisgarh	2366	2429	701	2793	2768	883
6	Goa	4	2	0	7	2	0
7	Gujarat	2499	2394	92	2963	2943	107
8	Haryana	2209	1674	354	2256	2165	423
9	Himachal Pradesh	9	10	2	13	15	2
10	Jharkhand	884	868	178	895	949	182
11	Karnataka	3155	3049	331	3893	3829	335
12	Kerala	3334	3558	301	3703	3917	315
13	Madhya Pradesh	5996	5966	1688	7400	7584	1906
14	Maharashtra	7572	6653	707	9009	7762	793
15	Manipur	55	59	15	57	62	15
16	Meghalaya	371	355	45	311	373	50
17	Mizoram	98	95	51	99	97	51
18	Nagaland #	26	28	8	30	29	8
19	Odisha	2423	2346	94	2005	2819	102
20	Punjab	883	767	157	1032	931	179
21	Rajasthan	3731	2587	123	3408	3498	171
22	Sikkim	103	95	25	110	96	25
23	Tamil Nadu	4968	4949	603	6719	5950	654
24	Telangana	2726	3409	123	4108	4166	134
25	Tripura	120	112	30	141	144	31
26	Uttar Pradesh	8136	7190	2009	10811	10720	2559
27	Uttarakhand	851	803	59	950	885	66
28	West Bengal	2761	2754	125	3376	3847	158
	TOTAL STATE(S)	61303	57677	8716	73090	72203	10207
29	A&N Islands	109	107	11	100	122	11
30	Chandigarh	1	0	2	0	0	2
31	D&N Haveli and Daman & Diu	55	61	4	70	65	4
32	Delhi	1512	1551	172	1946	1800	201
33	Jammu & Kashmir	316	260	2	372	367	2
34	Ladakh	2	2	0	4	4	0
35	Lakshadweep	11	14	2	11	14	2
36	Puducherry	105	94	0	159	153	0
	TOTAL UT(S)	2111	2089	193	2662	2525	222
	TOTAL (ALL INDIA)	63414	59766	8909	75752	74728	10429

Source: Crime in India

Clarifications are pending from Nagaland for the year 2022
